

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-103**  
IB-1874/ND/2019  
New IA/1361/2023

**IN THE MATTER OF:**

M/s. Anurautan Textiles Pvt. Ltd.

**....Applicant**

**Vs.**

M/s. Sarveshwar Creations Pvt. Ltd.

**....Respondent**

**SECTION**

U/s 9 IBC Liq.

**Order delivered on 13.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For the Liquidator : Mr. Abhishek Devgan

**ORDER**

**New IA/1361/2023:-**

Issue notice to the Respondent returnable on 28.03.2023. The Applicant undertakes to serve notice upon the Respondent through all modes viz. registered post, speed post and E-mail. Affidavit of service be filed within one week. List the matter on **28.03.2023**.

**S/d-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**S/d-**  
**(ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**